

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 4899 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Jaweplu Chai,
Member Secretary,
Arunachal Pradesh State Legal Service Authority, Itanagar.

Dated Guwahati, ____ November, 2020.

Sub:- Leave.

Ref:- Your letter dated 16.12.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for three days w.e.f. 28.12.2020 to 30.12.2020 with station leave permission, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE),

Memo no. **NO.HC.VII-21/2008(Pt.)/ ⁴⁹⁰¹4900** - /A. dtd. 18.12.2020
Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
- ✓ 2. The Project Manager, Gauhat High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

Rajeev